

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 942/2012
I.A No- 222/2017

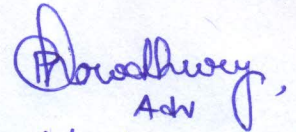
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

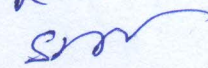
Name of the Company		Yashdeep Trexim Pvt.Ltd -Vs- Rainey Park Suppliers Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- Mr. R.K. Mitra, Adv
 - Mr. A. Basu, Adv
 - Mr. S. Ghose, Adv
 - Mr. S. Choudhury, Adv
 - Mr. S. Bhattacharya, Adv
 - Mrs. P. Choudhury, Adv.

Respondent No: 17


 Adv
 6/11/17.

MR. SAPNA CHAUBEY, ADV
 MR. SANJIV KR. TRIVEDI, ADV
 MR. RATUL DAS, ADV

R-1

 6/11/17

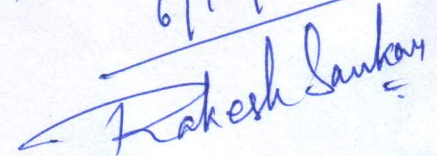
MR. ANIRBAN RAY, ADV
 MR. ARIF ALI, ADV

} - R, 2, 3, 4

A. A. S
 6/11/17

Mr. Pranav K. Ray, Sen. Adv
 Aditya Kamodia, Adv
 Sankar San Sankar, Adv
 Rakesh Sankar, Adv

} Petitioners

6/11/2017

 Rakesh Sankar

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2, 3, 4 and 17 are present.

Ld. Counsel for the petitioner sought leave of the Court for filing rejoinder. Prayer is allowed. Rejoinder may be filed immediately.

List the matter on 12/12/2017 for disposal of C.P. along with all pending Interlocutory Applications.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)